

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **01.12.2022** (THURSDAY)
 CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No.105/2022	Saramma Mohan & Anr Vs Vyapar Mandir Palarivatam Pvt. Ltd. & 7 Ors.	Mr. Philip Mathew Mr. KR Jinan	Mr. Abhilash Nedyalil Abraham

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No.331/2022 & IA No. 739 & 740/2022	PP Bafna Ventures Pvt. Ltd. Vs Punjab National Bank & 3 Ors. WITH	Mr.Kaushik Ramaswamy Mr. Advaith R	Mr. Y Suryanarayana- R1
3	Comp App (AT) (CH) (Ins) No.332/2022 & IA No. 741 & 742/2022	PP Bafna Ventures Pvt Ltd. Vs. Kotha Venkata Rao & 3 Ors	Mr.Kaushik Ramaswamy Mr. Advaith R	Mr. Avinash Krishnan Ravi- R1
4	Comp App (AT) (CH) (Ins) No.198/2021& IA No. 401&402/2021 & 996/2022	G. Ramakrishna Reddy Vs Manjeet Buch & Anr	Mr. VM Kannan	Mr. K. Moorthy Ms. Pavithra Sundararajan- R2

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	IA No. 1031/2022 in Comp App (AT) (CH) (Ins) No.109/2022 & IA No. 252, 314, 784, 1024/2022	Sheena Adarsh Vs The Punjab National Bank & Anr	Mr. Rohan Rajasekaran	M/s NVS & Associates- R1 Mr. VV Sivakumar- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No.350/2021 & IA No. 727/2021	Shibu Job Cheeran Vs Ashok Velamur Seshadri Liquidator of Archana Motors	Dr. KS Ravichandran Ms. S Manjula Devi	Ms. D Pavithra

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 139/2022 & I.A.No.324,325/2022	G Balasubramaniam Vs Indian Overseas Bank & Anr	Dr. KS Ravichandran	Mr. ML Ganesh Mr.AG Sathyanarayana – R2
8	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors	Mr.AS. Sathish Kumar	Mr. V Manivannan- R1 M/s Ramani & Shankar- R2-R4 Mr. ML Ganesh- R5
9	Comp. App (AT) (CH) (Ins) No.173/2022 & IA No. 397/2022	Mohd.Arif Imtiyaz Vs Shri Uday Gopichand Sanghi & 2 Ors	Mr. Raja Shekar Rao Salvaji	
10	Comp App (AT) (CH) No. 56/2021 & IA No. 654,655 & 656/2021	Anjana Sanghi& 2 Ors Vs KMS Constructions Pvt Ltd & 10 Ors	Ms. Preeti Mohan Mr. Raj Jhabakh	Mr. S Chidambaram- R1 & R4 Mr. Yogesh Kumar Jagia- R2 Ms. K Sagarika- R3 Mr. Naresh Kumar Sangam- R5 Mr. Sriram Venkatavaradan- R7 Mr. A Chakravarthy Mudiraj- R11
11	Comp App (AT) (CH) (Ins) No.255/2022 & IA No. 533, 534 & 535/2022	Current Electricals Ltd Vs B.Ramana Kumar IRP Krishna Energy Pvt Ltd	Mr. R. Sivaraman	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	TA No. 79/2021 (Comp App (AT) (INS) No.851/ 2020 & IA No.432/2021)	Konduru Prasanth Raju Vs. Sri Suresh Kumar & 17 Ors	Ms. Shilpa Gamnani	Mr. Darpan KM- R1 Mr. Sathyanarayanan Vashishth -R5 Mr. Tushar Singh- R12 Mr. Ashok Kriplani R18
13	Comp App (AT) (CH) (Ins) No.288/2022 & IA Nos.605,606 & 607/2022	Pace Biomedical Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	Mr. Bijoy P Pulipra- R1 Mr. Pradeep Joy- R2
14	Comp App (AT) (CH) (Ins) No. 112/2021& IA No. 208/2021	Trisul Chemicals Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
15	Comp App (AT) (CH) (Ins)No. 113/2021& IA No. 209/2021	Ahamed Kabeer Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV- R2
16	Comp App (AT)(CH)(Ins)No. 114/2021& IA No. 210/2021	Thangaraja S Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV- R2
17	Comp App (AT)(CH)(Ins)No. 115/2021& IA No. 211/2021	Peninsular Traders Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV- R2
18	Comp App (AT)(CH)(Ins)No. 116/2021	Trans Asian Shipping Services Pvt Ltd Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV- R2
19	Comp App (AT)(CH)(Ins)No. 117/2021& IA No. 212/2021	Creative Trade Links & Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV- R2

20	Comp App (AT)(CH)(Ins)No. 118/2021& IA No. 213/2021	B Ayyappan Nair & Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV- R2
21	Comp App (AT)(CH)(Ins)No. 119/2021& IA No. 214/2021	K. J. Mathew & Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV- R2
22	Comp App (AT)(CH)(Ins)No. 120/2021& IA No. 215/2021	A.R. Jayakumar & Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV- R2
23	Comp App (AT)(CH)(Ins)No. 121/2021& IA No. 216/2021	M V Sumon Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV- R2
24	Comp App (AT) (CH) (Ins)No. 122/2021& IA No. 217/2021	Nitin Dyechem Pvt Ltd Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV- R2
25	Comp App (AT) (CH) (Ins) No. 123/2021& IA No. 218/2021	K P Ratheesan & 25 Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV- R2
26	Comp App (AT) (CH) (Ins)No. 124/2021& IA No. 219/2021	Travancore Cochin Chemicals Ltd Vs Hindustan News Print Ltd & Anr WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV- R2
27	Comp App (AT) (CH) (Ins)No. 267/2021& IA No. 582/2021	Balaji Transports Vs Hindustan Newsprint Ltd WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV- R2
28	Comp. App (AT) (CH) (Ins)No. 283/2021 & IA No. 607/2021	V. Chandran Vs Hindustan Newsprint Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1, R3 Mr. Vinod PV- R2
29	Comp App (AT) (CH) (Ins) No. 202/2021& IA No. 406/2021	V K Vijayappan & 5 Ors Vs Hindustan Newsprint Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV- R2

30	Comp App. (AT) (CH) (Ins) No. 98/2021 & IA No. 178 & 179/2021	Cochin Pharma Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh- R2
31	Comp App. (AT) (CH) (Ins) No. 99/2021 & IA No. 180 & 181/2021	Oriol Health Care Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh- R2
32	Comp App. (AT) (CH) (Ins) No. 100/2021 & IA No. 182 & 183/2021	Rathnam & Co Vs Bijoy Prabhakaran Pulipra WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh- R2
33	Comp App. (AT) (CH) (Ins) No. 101/2021 & IA No. 185 & 186/2021	Universal Pharma Distributors Vs Bijoy Prabhakaran Pulipra WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh- R2
34	Comp App. (AT)(CH)(Ins) No. 102/2021 & IA No. 187 & 188/2021	Advanced Medical Technologies Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy Ms. Abhirami Dinesh- R2
35	Comp App. (AT)(CH)(Ins) No. 103/2021 & IA No.189, 190/2021	Brooklyn Associates Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy Ms. Abhirami Dinesh- R2
36	Comp App. (AT)(CH)(Ins) No. 105/2021 & IA No. 191, 192/2021	Varghese & Co Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy Ms. Abhirami Dinesh- R2
37	Comp App. (AT)(CH)(Ins) No. 106/2021 & IA No. 193, 194/2021	Topcare Surgicals Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh- R2
38	Comp App. (AT)(CH)(Ins) No. 149/2021 & 293, 294, 295 & 329/2021	Orlem Pharm P Limited Vs PVS Memorial Hospital P Ltd & 2 Ors WITH	Mr.Hari Radhakrishnan G. Mr.Derrick Sam	Mr. Bijoy P Pulipra- R1 Mr.Pradeep Joy -R2 Ms.Ankita Paul-R3
39	Comp App. (AT) (CH) (Ins) No. 191/2021 & IA No. 386 & 387/2021	Pharmacon Vs Bijoy P Pulipra RP of PVS Memorial Hospital P Ltd & Anr WITH	Mr.Harikumar G Nair Mr. Ramalingam VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy-R2

40	Comp App (AT) (CH) (Ins) No. 203/2021 & IA No. 407, 408 & 409/2021	St. Antonys Medical Distributors Vs PVS Memorial Hospital Pvt Ltd & 2 Ors	Mr.Hari Radhakrishnan G. Mr.Derrick Sam	Mr. Bijoy P Pulipra- R2 Mr. Pradeep Joy -R4 Ms.Ankita Paul-R3
		WITH		
41	Comp App (AT) (CH) (Ins) No. 206/2021 & IA No. 412, 413/2021	Synergy Associates Vs Bijoy Prabhakaran Pulipra & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr. Bijoy P Pulipra- R1 Mr.Pradeep Joy-R2
		WITH		
42	Comp App (AT)(CH)(Ins) No. 232/2021 & IA No. 483, 484/2021	Gravity Healthcare Vs Bijoy Prabhakaran Pulipra & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra R1 Mr.Pradeep Joy-R2
		WITH		
43	Comp. App (AT)(CH)(Ins) No. 273/2021 & IA No. 592, 593/2021	ABC Medical Vs Bijoy Prabhakaran Pulipra RP & Anr	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy-R2
		WITH		
44	Comp App (AT) (CH) (Ins) No.242/2022 & IA No. 514, 515 & 516/2022	Ideal Surgicals Vs Bijoy Prabhakaran Pulipra	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1
		WITH		
45	Comp App (AT) No. 90/2022 & IA No. 778/2022	Vaikundarajan Subramanian & Anr Vs Jagatheesan Muthurajan & 9 Ors	Mr. Ramaswamy Meyappan	Ms. Preeti Mohan - R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
		WITH		
46	Comp App (AT) No. 91/2022 & IA No. 785, 786/2022	Vaikundarajan Subramanian Vs Jagatheesan Muthurajan & 10 Ors	Mrs. K. Subbu Ranga Bharathi	Ms. Preeti Mohan- R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
		WITH		
47	Comp App (AT) No.92/2022 & IA No. 787, 788 & 789/2022	Vaikundarajan Subramanian Vs Jagatheesan Muthurajan & 10 Ors	Ms.Johnsy Greeta	Ms. Preeti Mohan- R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
		WITH		

48	Comp App (AT) No.93/2022 & IA No. 790,791/2022	Vaikundarajan Subramanian Vs. Jagatheesan Muthurajan & 10 Ors WITH	Mr.J. Kingsly Solomon	Ms. Preeti Mohan- R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
49	Comp App(AT) No. 94/2022 & IA No. 792,793,794 & 795/2022	Sumana Balasamy Kamaraj Vs. Jegatheesan Muthurajan & 10 Ors	Ms. S. Elambharathi	Ms. Preeti Mohan- R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
50	Comp App (AT)(CH)(Ins) No. 41/2022 & IA No. 85,86,87,193,281, 905 & 964/2022	Bharani Properties and Developers P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH	Ms. R. Sowmya Mr. K. Hari Prasath	Mr. B Dhanaraj
51	Comp App (AT)(CH)(Ins) No. 42/2022 & IA No. 88,89, 90, 194,283, 904 & 965/2022	Manoharamma Hotel Investment P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH	Mr. Adarsh Mohandas	Mr. B. Dhanaraj
52	Comp App (AT) (CH) (Ins) No. 87/2022 & IA No.186,187,188, 282,906 & 966/2022	K.Bapaiah Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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